

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. C.P.(IB)-38(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - Shilpi Thard
V/s
HBS City Private Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-38(MB)/2024: -

Presence: -

Adv. Sahil Sethi a/w Adv. Samriddh Bindal, Adv. Vikas Kumar,
Mithila Damle, Yash B, Vinayak Tiwari Applicant.

Adv. Shyam Kapadia, Adv.dhruva Gandhi, a/w Adv. Nikhil,
Yash Pandya, Vinisha Bhavnani ... Respondent/Corporate Debtor.

Heard the arguments of counsel for both the parties. List this matter on
16.07.2024 for filing written submissions.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)